

(d) what steps are proposed to be taken by his Ministry to hold the oral examination without further delay?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). The Banking Service Recruitment Board (Eastern Group), Calcutta has reported that it has not been possible to hold interview, which was originally scheduled in July, 1980, for recruitment of personnel in the clerical cadre of nationalised banks in Assam on account of disturbed conditions and picketing by All Assam Students Union and All Assam Gana Sangram Parishad. The All Assam Students Union and the All Assam Bank Employees Parishad have demanded cancellation of the results of the written test on the ground that the results of the written test has been manipulated to the detriment of local people. The results of the written test are prepared by the Banking Service Recruitment Board on the basis of merit list submitted by National Institute of Bank Management, Bombay which is an independent agency for evaluation of written scripts. The demand for cancellation of written test has no justification and cannot, therefore, be accepted.

The Banking Service Recruitment Board, Calcutta is seeking help of the State Government to arrange interview as soon as possible.

Civil Supplies programme of Kerala Government

2602. SHRI A. K. BAIAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the civil supplies programme implemented by the Government of Kerala has given great relief to the people of Kerala from the spiralling price rise;

(b) whether Government have considered the request from the Kerala State Government to grant subsidies for the programmes; and

(c) whether Government propose to evolve a policy of establishing civil supplies stores under the nationalised and scheduled banks and the co-operative societies functioning all over the countries?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) The Government of Kerala have expressed satisfaction over the arrangements made for distribution of essential commodities in the State.

(b) No request has been received from the State Government of Kerala for grant of subsidies for their Civil Supplies programmes.

(c) No, Sir.

Credit advanced by Public Financial Institutions to Private Wholesalers

2603. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of private wholesalers of specific items of essential commodities state-wise throughout the country and district-wise in Bihar and the total amount of credit advanced by Public Financial Institutions;

(b) whether it is proposed to stop advancing credit and withdraw the same from private wholesale trade in essential commodities enabling private wholesale traders to do business with their own money;

(c) if so, specific details thereabout; and

(d) if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Data in the manner asked for is not available. However, the data reporting system of the Reserve Bank yields information regarding bank credit advanced against the security of selected sensitive commodities. The information is available for 'mills/factories and industrial users' and 'other borrowers' as separate groups. Whole-